Grade of Khandsari - Molass

Price

Grade K-I

169

Total reducing sugar by weight above 60 per cent. Rs. 9.00 per 100 kilograms

Grade K-II

Total reducing sugar by weight from 55 to 60 per cent Rs. 7-50 per 100 kilograms

Grade K-III

As per specification of Grade I cane molasses. .

Rs. 6-00 per 100 kilograms

Grade K-IV

As per specification of Grade II cane molasses.

Rs. 4.80 per 100 kilograms

Grade K-V

As per specification of Grade III cane molasses.

Rs. 3. 60 per 100 kilograms

Below grade K-V

Rs. 3.60 for every 40 kilograms reducing sugar content therein.

Note.—From the price fixed under the above schedule. 33—1/3% thereof shall be accounted for and funded separately by the producers, and shall be utilised for erection of adequate.

Storag: facilities in accordance with the orders that may be issued by the Central Government for the regulation of such funds.

- (b) The difference in the prices of sugar and khandsari molasses cannot be attributed to the diversion of sugarcane to khandsari and gur sectors.
- (c) A new policy on molasses is likely to be finalised shortly.

Benefits to women bidi workers

- 2313. SHRI RAOOF VALIULLAH: Will the Minister of LABOUR be pleased to state;
- (a) what are the benefits being given to the women workers engaged in bidi industiy; and
- (b) whether any additional benefits are proposed to bo given to them by (jovenment; if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) Bidi workers, including women, are entitled to free medical care, provision of free spectacles and scholarships for their wards under the Beedi

- Workers Welfare Fund. They are also entitled to subsidy and interest ifree loans imder 'Build Your Own' Housing Scheme. Women workers ^re entitled to benefits under the Maternity Benefit Act, 1961.
- (b) The upper wage limit for eligibility to avail of the benefits luider the Beedi Workers Welfare Fund has been raised from Rs. 1250 p.m. to Rs. 1600 p.m. Women workers will also be benefited by this. No scheme specially for women workers is under consideration.

Talks with South Korean Economic Delegation

2314. SHRI SHEO KUMAR MISHRA; SHRI KAPIL VERMA; DR. LOKESH CHANDRA;

Will the Minister of CX>MMERC1 be pleased to state;

(a) what is the outcome of the discussions held between the visitin,!* South Korean economic delegation and Indian officials;

- (b) whether India has asked South Korea particularly. to mcrease the imports of capital goods; and
- (c) whether South Korea has shown interest for more imports of Indian ore, coal and cotton;, if so, what are the details in this regard?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER): (a) The South Korean economic delegation accompanying the Korean Prime Minister, held discussions with officials in the Ministry of Commerce and Department of badustrial Development. Possibilities of promoting bilateral trade industrial co-operation and joint veritires were consi-. dered.

- (b) Yes, Sir. '
- (c) Yes, Sir. Steps are being taken to, promote exports of these items to South Korea

Committee constituted by the Income-Tax Department to review staffing pattern in the corrupt prone areas

- 2315. SHRI KAILASH PATI MISH. RA: Will the Minister of FINANCE be pleased to refer to the answer to Starred Question 216 given in the Rajya Sabha on the 6th August, 1985 and state:
- (a) whether the Committee has been constituted in the Central Board of Direct Taxes to review the rules, procedure and staffing pattern in the corrupt prone areas in the Income-Tax Department;
 - (b) if so, what are the details thereof; and
- (c) what are the recommendations made by the- Committee and what action has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIJANARDHAN POOJARI): (a) Yee, Sr.

(b) and (c) The Committee has examined the matter and is still in

the process of finalising its reconimendations.

Screening of officers in the Income-Tax Department

- 2316. SHRI KAILASH PATI MISHRA: Will the Minister of FINANCE be pleased to state:
- (a) whether Government have recently screened Income Tax Officers Assistant Commissioners and Commissioners of Income-tax in the country coun
 - (b) if so, what are the details.; thereof;
- (c) whether it is a fact that certain ITOs, Assistant Commissioners and Commissioners of Income-tax, sought retirement before and during the screening was conducted; if so, what are the details thereof; and
- (d) whether Government have conducted enquiries as to ascertain whether any of them has assets disproportionate to his income?.'

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE' (SHRI JANARDHAN POOJARI): (a) Yes, Sir.

(b) As a result of screening, 25 officers have been prematurely retired. The break-up of the categories of the officers retired is given below:—

Commissioners of Income-tax

(Level-I) .,4.,:

Income-tax Officers (Group-A) . 7

Income-tax OiBcers (Group-B). 14 .

'TOTAL: 25

(c) Yes, Sir. The break-up.of the officers who sought voluntary retire ment is given below:-^-

Commissi^^jiers of Income-tax , 14 ,
Assistant Commissioners . '4
Income-tax Officers (Group-A) . 9 •
Income-ta.\ Officers (Group-B) . 10

TOTAL: 37

(d) NO Sir. : \